

[TO BE PUBLISHED IN PART II – SECTION 3 – SUB-SECTION (ii) OF THE GAZETTE
OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, 4th March, 2016

NOTIFICATION

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Joseph Plappallil J, Chairman-cum-Managing Director, Agriculture Insurance Company of India Limited (AICIL) as Whole-Time Member (Non-Life) in the Insurance Regulatory and Development Authority of India (IRDAI) in the consolidated pay package of Rs. 3.75 lakh per month, without facility of house and car, for a period of five years with effect from the date of assumption of charge of the post or till he attains the age of 62 years or until further orders, whichever is the earliest.

[F. No. R-16011/01/2014-Ins.I]



(S. K. Mohanty)

Under Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

Copy to:

1. The Chairman, IRDA, Hyderabad,
2. Office of the Establishment Officer (Mr. Arvind Thakur, Under Secretary), DoPT, New Delhi, with reference to communication No.18/56/2015-EO(SM.II) dated 04.03.2016.
3. Shri Joseph Plappallil J, CMD, Agriculture Insurance Company of India
4. Chairman, LIC / CMDs – NICL / NIACL / OICL/ UIICL / AICL / GIC.
5. P.S. to F. M.
6. P.S. to MOS (Finance),
7. PS to Finance Secretary/ PS to Secretary. (FS)/PS to Special Secretary (FS) /PS to JS (AT),



(S. K. Mohanty)

Under Secretary to the Govt. of India